

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.5364
TO BE ANSWERED ON 05.04.2022**

ROHINI COMMITTEE

5364. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Commission headed by Justice Rohini on sub-categorisation of reservation for people from OBC has submitted its report;
- (b) if so, the details along with the salient recommendations thereof;
- (c) whether the Government has taken any steps to implement the recommendations;
- (d) if so, the details thereof; and
- (e) if not, the time by which its report is likely to be submitted?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): No Sir.
- (b) to (d): Question does not arise in view of (a) above.
- (e): At present the term of the Commission is upto 31st July 2022.
